

1<sup>ST</sup>

# NATIONAL MEDIATION COMPETITION

cum

## Certified Mediator Training Programme

10<sup>TH</sup>-12<sup>TH</sup>  
May 2024

(VIRTUAL)



EDUCATE | INNOVATE | ADVOCATE

**\*Prize Pool**

**Rs. 50000/-**

and opportunities

# THE COMPETITION

# ABOUT LEXPACTO

LexPacto is not just an organization; it's a community of legal enthusiasts, educators, professionals, and students coming together to share knowledge, develop skills and explore limitless opportunities in the legal field. LexPacto is a dynamic and versatile platform that offers a diverse range of services, catering to both aspiring legal professionals and established practitioners. With LexPacto, you're not just learning about law; you're immersing yourself in a world of possibilities, guided by experts and connected with a like-minded legal community.

The 1st Virtual National Mediation Competition cum Certified Training Program, hosted by LexPacto, offers a dynamic platform for law students from across the globe to hone their mediation skills and compete at a national level. Participants will engage in simulated mediation sessions, showcasing their ability to resolve disputes effectively. With a rigorous yet enriching format spanning three days, including training sessions, preliminary rounds, and culminating in the finals, this competition provides a unique opportunity for students to immerse themselves in practical legal scenarios and elevate their expertise in alternative dispute resolution.

# ELIGIBILITY

The competition is open to all Law Colleges / Law Schools / Universities, Departments of Law. The registered contestants must be full time or part time law students. Students doing post-graduation in law and students undergoing correspondence courses are not eligible to participate in the competition.

1. Cross-Institute Teams shall also be eligible to participate in this Competition.
2. Only 3 team(s) from each participating institution shall be registered for the competition.

# FEES STRUCTURE

✦ **Indian Teams: INR 4,500 & International Teams: \$ 60**  
(inclusive of competition and the training session)

✦ The payment of registration fees shall be made through the QR code and the link for the same shall be sent after the confirmation of provisional registration which can be done by sending a mail showing interest to participate to [contact@lexpacto.in](mailto:contact@lexpacto.in).

✦ Participants can also directly register through the link:  
<https://forms.gle/1psC8eckj3jG3Zd97>

✦ In case of any withdrawal after making the payment of the registration fee, the same shall not be refunded.

## Account Details

Name : LexPacto Edutech Private limited

Account Number : 42566823701 IFSC Code : SBIN002882

# 1<sup>ST</sup> VIRTUAL MEDIATION COMPETITION

# TRAINING SESSION

The training program embedded within the competition offers comprehensive instruction in the art and practice of mediation. Led by seasoned legal experts and practitioners, participants will delve into the fundamentals of mediation, communication and negotiation strategies, conflict analysis, and specialized mediation contexts such as family, community, commercial, and workplace mediation. Through a series of interactive sessions, participants will develop crucial skills, deepen their understanding of legal frameworks, and emerge as adept mediators equipped to navigate diverse conflict scenarios with finesse and professionalism.

## REGISTRATIONS

1. Provisional registration – All the **interested institutions** are requested to provisionally register by sending us an email at – [contact@lexpacto.in](mailto:contact@lexpacto.in), the subject of the email should be “Provisional registration – 1<sup>st</sup> Online National Mediation Competition cum Training Program”.
2. After the confirmation of provisional registration or through direct registration (through link provided), the participants must register on or before 1st May 2024 by submitting the duly filled google form provided on the LexPacto Website or sent over the mail.
3. The Participants are required to register as a Team of 3 students viz, a Mediating Pair (Client and Counsel) and a Mediator.
4. On successful completion of the payment, The Organizing Committee shall send a confirmation of participation email after verifying the entire process.

# PRIZE POOL

**WINNER**  
**20000/-**

**RUNNER**  
**UP**  
**15000/-**



**BEST**  
**MEDIATOR**  
**10000/-**

**RUNNER UP**  
**MEDIATOR**  
**5000/-**



# IMPORTANT DATES

Registration (Last Date)	01st May, 2024
Allotment of Team Code	07th May, 2024
Release of official Memo	07th May, 2024
Inaugural Session	10th May, 2024
Training Program	10th May, 2024
Online Desk Registration	11th May, 2024
Preliminary Round	11th May, 2024
Semi Final Round	12th May, 2024
Final Round	12th May, 2024

# MEDIATION TRAINING PROGRAMME

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An e-certificate will be provided for the Mediation training program.

## SCHEDULE

Inaugural	11:00 AM -11:10 AM
Fundamentals of Mediation: Process and Techniques	11:15 AM -12:15 PM
Communication, Negotiations and Interpersonal Skills	12:30 PM-1:30 PM
Conflict Analysis and Resolution Strategies	2:30 PM - 3:30 PM
Legal Framework and Mediation Law	3:45 PM - 4:45 PM
Specialized Mediation: Family, Community, Commercial Workplace Mediation	5:15 PM - 6:15 PM

# MEDIATION TRAINING SESSION

## PANELISTS



### Inbavijayan Veeraraghavan

Managing Partner, Kove Global LLP | Arbitrator & Mediator at FICA, FAIADR, PAP-KFCRI, FCI Arb (UK).

### Iram Majid

Lawyer | Arbitrator | Mediator | IMI | ACA | AICM | MCI Arb | Executive Director at Asia Pacific Centre for Arbitration and Mediation | Director IIAM



### Prof. (Dr.) S. N. Hadli

Sole Arbitrator in over 800 cases.  
Registrar at National Law University, Jabalpur

### Bhagwat D. Dixit

District Legal Aid Officer at  
District Legal Services Authority, Jabalpur



### Ramkishore Karanam

Associate Partner at AK Law Chambers  
Served at Nani Palkhivala Arbitration Centre  
and AP Human Rights Commission

# 1st National Virtual Mediation Competition cum Mediation Training Programme

## FEES FOR ONLY CERTIFICATE MEDIATION TRAINING PROGRAMME

Student and Professionals willing to only participate in Certificate Mediation Training Programme can register themselves using the link : <https://forms.gle/jjRmTcpJ9fRbFikJ6>

Fees :

For Students || 599/-  
For Professionals || 799/-

## CERTIFICATES

E- Certificate for Participation  
will be provided to every participant.

Hardcopy of Certificate of Merit  
will be provided to  
the achievers

E-Certificate of Participation  
in Mediation Training Programme  
will be provided to the participants

REGISTER HERE



## CONTACT US

[contact@lexpacto.in](mailto:contact@lexpacto.in)  
or [info.lexpacto@gmail.com](mailto:info.lexpacto@gmail.com)

or call/text  
us at +91 91714 15644